

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): No, Sir.

†CHAUDHARY KHALIQ-UL-ZAMAN'S VISIT TO INDIA

*30. SHRI P. N. RAJABHOJ: Will the PRIME MINISTER be pleased to state whether it is a fact that the former U.P. Muslim League Leader, Chaudhary Khaliq-ul-Zaman, now in Pakistan, visited India on the 23rd February, 1960, and if so, what was the purpose of his visit?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Chaudhary Khaliq-ul-Zaman was in India on the 23rd February, 1960, on a private visit.

श्री पा० ना० राजभोज : क्या चौधरी साहब हमारे प्राइम मिनिस्टर साहब से भी मिले और क्या भारत की मुस्लिम लीग के बारे में कुछ बात कही ?

MR. CHAIRMAN: The Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

ALLOCATION FROM THE JAPANESE CREDIT FOR THE EXPANSION OF RAJAHMUNDRY PAPER MILLS, ANDHRA PRADESH

*91. DR. R. B. GOUR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have sanctioned money out of the Japanese credit for the expansion of Rajahmundry Paper Mills in Andhra Pradesh;

(b) whether the scheme and the deal with the Japanese firm have been finalised; and

(c) if so, on what terms?

† Postponed from the 7th April, 1960.

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) and (c) Import licence to the Andhra State Government for Rs. 2.42 crores has been issued. The State Government is conducting the negotiations with the Japanese suppliers.

THIRD ANNUAL REPORT OF THE STATE TRADING CORPORATION

*111. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) by when the State Trading Corporation expects to submit its Annual Report for the year 1958-59;

(b) whether any estimates have so far been made about the trading activities of the Corporation in the year 1958-59, and if so, what is the actual quantum of exports and imports handled, both in terms of quantity and value during that year;

(c) the profit made by the State Trading Corporation separately on each item of import; and

(d) the profit made by the Corporation on each item of export?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Annual Report of the State Trading Corporation for the year 1958-59 is proposed to be laid on the Table of the House during the current session.

(b) A statement showing the quantity of imports and exports handled by the State Trading Corporation in the year 1958-59 is laid on the Table of the House. It is not in the business interest of the Corporation to divulge the value of the imports and exports, "in terms of quantity and value."

(c) and (d) It is not in the business interest of the Corporation to give details of the profits made by the Corporation item-wise on its imports and exports.